

**Title:** Regarding alleged assault on Shri S. Ajaya Kumar, Member of Parliament by the police in Palghat, Kerala.

SHRI S. AJAYA KUMAR (OTTAPALAM): Sir, on 16<sup>th</sup> March, 2002 the Democratic Youth Federation of India had organised agitation against the growing unemployment and the ban on recruitment by the State Government of Kerala. As part of the agitation, the Collectorate was *gheraoed* by the DYFI volunteers. I was one of the speakers who addressed the youth gathering who had come for this agitational programme at Palghat. When I started delivering my speech, the police without any provocation resorted to *lathi-charge*. They did not even spare me. The police beat me brutally and abused me by calling my low caste...*(Interruptions)* They have registered false cases against me. It is an act against my democratic rights and also against my privilege as a Member of Parliament.

Sir, I am moving a privilege motion also...*(Interruptions)*

**श्री प्रमुनाथ सिंह (महाराजगंज, बिहार) :** उपाध्यक्ष महोदय, बहुत अन्याय हो रहा है। *â€¦* (व्यवधान)

MR. DEPUTY-SPEAKER: I have already called for a factual note from the Home Ministry in this regard. After receiving the note, we will examine and see if it has to be sent to the Privileges Committee.

SHRI VAIKO (SIVAKASI): The Home Ministry should call for a report from the State Government of Kerala. ...*(Interruptions)* Sir, you are here to protect the Members of the House. You are the custodian of the House. You have to protect the Members.

MR. DEPUTY-SPEAKER: I am also a Member of this House, Shri Vaiko! Therefore, I am also concerned directly. Whatever we decide here will have to be enforced. I have just mentioned the convention of this House.

SHRI VAIKO : Sir, you know how the police behaves nowadays.

MR. DEPUTY-SPEAKER: I know it. Let us receive the information from the Ministry. Let the veracity of the incident be checked first. Then, if it is necessary, we will send it to the Committee on Privileges.

SHRI VAIKO : Privileges Committee will take months to come to a conclusion. ...*(Interruptions)* The Home Ministry should call for a report from the State Government. ...*(Interruptions)*

**श्री प्रमुनाथ सिंह (महाराजगंज, बिहार) :** उपाध्यक्ष महोदय, यह बहुत गंभीर मामला है। *â€¦* (व्यवधान)

इस मामले में पहले गृह मंत्री जी को राज्य सरकार से रिपोर्ट मंगवानी चाहिए। जब तक रिपोर्ट नहीं आएगी, स्थिति की जानकारी कैसे हो सकती है। गृह मंत्री जी रिपोर्ट मंगवाएं और बताएं कि स्थिति क्या है। *â€¦* (व्यवधान)

**उपाध्यक्ष महोदय :** मैंने वही तो किया है। वह इन्फॉर्मेशन मिलते ही गृह मंत्री जी से रिपोर्ट मांगी है। रिपोर्ट मिलने के बाद यदि जरूरत पड़ेगी तभी प्रिविलेज कमेटी को देंगे। *â€¦* (व्यवधान)

**श्री मुलायम सिंह यादव (सम्मल) :** उपाध्यक्ष जी, यह किसी दल का मामला नहीं है। यह परम्परा रही है, चाहे किसी दल का सदस्य हो जब सदन के बाहर उसका अपमान होता था, तो सदन के सभी सदस्य एक हो जाते थे। मेरी मांग है कि कोई भी मंत्री आश्वासन दे दे, यहां कानून मंत्री बैठे हैं। कोई मंत्री कुछ कह सकते हैं। *â€¦* (व्यवधान)

**उपाध्यक्ष महोदय :** इस मामले में गृह मंत्री जी से रिपोर्ट मांगी है। उसके बाद ही कुछ हो सकता है।

*â€¦* (व्यवधान)

**कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) :** उपाध्यक्ष महोदय, माननीय सदस्यों का बराबर अपमान होता जा रहा है। यह ठीक नहीं है।

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI ANANTH KUMAR): Sir, I will convey to the hon. Home Minister the sentiments expressed by all the sections of the hon. House. I will bring this incident to his notice. You also have called for verification of facts. I think due action will be taken.

MR. DEPUTY-SPEAKER: Expeditiously. There ends the matter for now.